Enrolment in primary schools after operationalization of RTE Act

1479. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total budget utilized to operationalize the Right to Education Act for the financial year 2010-11;
- (b) whether enrolment in the primary schools has gone up for the year 2010-11 as a result of operationalization of Right to Education Act; and
 - (c) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Government has enacted the Right of Children to Free and Compulsory Education (RTE) Act, 2009, which has come into force w.e.f. 1.4.2010. In 2010-11 central budget support of Rs. 19838.23 crore was made available to States/Union Territories for implementation of RTE-Sarva Shiksha Abhiyan (SSA) programme.

(b) and (c) Since RTE Act come into force only from 1.4.2010, enrolment data for 2010-11 has not yet become available.

Alternative proposals for engineering entrance examination

1480. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of each of the alternative proposals submitted by T. Ramasami Committee with regard to engineering entrance examination;
- (b) whether it is not a fact that some of the States and IITs are opposing the move of having one entrance exam for all engineering institutes; and
 - (c) if so, how the Ministry would reconcile both these?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Dr. T. Ramasami Committee has not yet submitted its report.

(b) and (c) Does not arise.

RGNF fellowships

1481. SHRI P. RAJEEVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many Rajiv Gandhi National Fellowship (RGNF) have been awarded since its inception; and
 - (b) the break up with applicants and awardees for each State, year-wise?